

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-992(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.08.2018**

**NAME OF THE COMPANY: M/s. Axis Electricals Components Pvt. Ltd.
V/s. M/s. Punj Lloyd Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

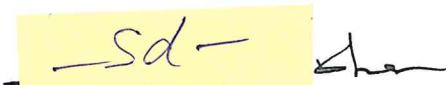
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

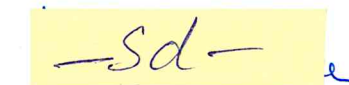
For the Petitioner: Mr. Vikas Tiwari and Mr. Neeraj Kr. Gupta, Advocates

For the Respondent: None

ORDER

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 24th August, 2018. Service be also effected on the Corporate Debtor through its Directors. Affidavit of service be filed.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**